

Honourable Shri Justice D. R. Dhanuka

LL.B.

1990 - 1996

Hon'ble Shri Justice Deokinandan Ramlal Dhanuka, *LL.B.* : Born on 21-3-1934. Enrolled as an Advocate on 18-12-1956 and in 1959, enrolled as an Advocate of the Supreme Court in February 1979, designated as a Senior Advocate of the Bombay High Court. During 1961-1965 part time Professor in the Government Law College, Bombay and also the Chairman of the Legal Education Committee of the Bar Council, Disciplinary Committee of the Bar Council of Maharashtra. He has been the Special Senior Council of Maharashtra. He has been the Special Senior Counsel both for the Government of India and the Government of Maharashtra and Additional Standing Council for the Income Tax Department for the last three years. Appointed Additional Judge of the Bombay High Court on 30-7-1990 and permanent from 10-12-1990. Retired on March 21, 1996.